Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding standards of tin used in packaging food products.

Clause (2) of sub-regulation 2.1.2 relating to 'Product specific requirements' in Food Safety and Standards (Packaging and Labeling) Regulations, 2011 prescribes that:-

"Tin Plate used for the manufacture of tin containers for packaging edible oils and fats shall conform to the standards of prime grade quality contained in B.I.S Standards No. 1993 or 13955 or 9025 or 13954 as amended from time to time and, in respect of Tin containers for packaging edible oils and fats shall conform to IS No. 10325 or 10339 as amended from time to time."

2. The revised edition of IS 1993 has superseded IS 13955, IS 9025 and IS 13954.

3. Containers made of tin plate are used for packaging several other food items besides edible oils and fats. Therefore, the tin plates used for packaging of all kinds of foods have to be of the requisite quality in order to ensure safety of the foods contained therein.

4. In view of the above, it has been decided that tin plate intended for the manufacture of tin containers for packaging of any article of food shall conform to the specifications laid down in **IS 1993/ISO 11949 relating to "Cold-reduced electrolytic tinplate"** and such tin containers once used shall not be re-used for packaging of any article of food.

5. This issues with the approval of the Competent Authority in exercise of the power vested under Section 16(5) of Food Safety and Standards Act, 2006.

   [Kumar Anil]
   Advisor(Standards)

To

1. All Food Safety Commissioners,
2. All Authorized Officers, FSSAI,
3. All Designated Officers, FSSAI.

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI